

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.1233
TO BE ANSWERED ON 24.07.2017

WELFARE SCHEMES FOR TRIBAL AND BACKWARD AREAS

1233. SHRI NISHIKANT DUBEY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any specific schemes aimed at development of Tribal and backward areas of the country are being implemented by Government;
- (b) if so, the details thereof along with the implementation status of the said schemes State/UT-wise including Jharkhand;
- (c) whether the Government has received proposals from various State Governments seeking higher allocations for development of tribal and backward areas in their States; and
- (d) if so, the details thereof along with the action taken by the Government thereon, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a)&(b): Yes, Madam. Ministry of Tribal Affairs implements two Special Area Programmes i.e. Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) for the development of tribal and backward areas. These are flexible programmes wherein funds are provided to States for interventions in various sectors like health, education, minor infrastructure, livelihood, skill development etc. These supplement the initiatives of various schemes / programmes of concerned Central Ministries and the State Governments.

Apart from these two programmes which are specifically for the welfare of STs, 32 Central Ministries/ Departments are mandated for provisioning a certain percentage of their total budget towards Scheduled Tribe Component (STC) (hitherto known as Tribal Sub Plan). In 2017-18 an amounting of Rs. 30962.47 crore is allocated as Scheduled Tribe Component under 273 schemes.

Ministry of Tribal Affairs also implements following schemes for welfare of tribal / backward areas:

- (i) Ashram Schools: Funds are provided to States for making residential schools for STs for primary, middle, secondary and senior secondary level of education.

(ii) ST Hostels: Central assistance is given to States/UTs for construction of new hostel buildings and/ or extension of existing hostels.

(iii) Scheme of Vocational Training in Tribal Areas (VTC):The main aim of the Scheme is to develop the skills of the ST youth for a variety of jobs as well as self-employment and to improve their socio-economic condition by enhancing their income.

Assistance provided to various State Governments including Jharkhand under the specific programmes for welfare of STs(SCA to TSS and Grants under Article 275(1) during the last three years and current year is at **Annexure – I** and assistance provided under the schemes of Ashram schools, Hostels and VTC is at **Annexure – II**.

(c)&(d): Every year State Governments send proposals to the Ministry for funding under Special Central Assistance(SCA) to Tribal Sub-Scheme (TSS) and Article 275(1) of the Constitution. Every year, each State is allocated a specific amount from the budget. Though proposals for higher allocations are received from some States, the proposals are approved within the amount allocated to each State. Only in case of balance funds availability , in view of their not being released to certain States, due to reasons like non-receipt of Utilisation Certificates, or non-receipt of proposals/disapproval of proposals, such amounts are then sanctioned to other States above the initial amount allocated to them.

Some of the Schemes are demand driven and funds are allocated keeping in view the requirement of the State Governments/UT Administrations/Organizations/Bodies seeking funds, and the availability of funds.

Besides, under the scheme of Development of Particularly Vulnerable Tribal Groups(PVTGs), proposals from the State Governments have been received for amounts higher than the budget allocation for each State, however, grants are sanctioned as per the funds availability.

ANNEXURE-I

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No.1233 for 24.07.2017 regarding "Welfare Schemes for Tribal and Backward Areas".

Statement showing fund Released under Article 275(1) of Constitution and SCA to TSS in last three years and current year (as on 18.07.2017)

(Rs.in Lakh)

S. N	States	Art.275(1) of the Constitution				SCA to TSS			
		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18
		Total Released	Total Released	Total Released	Total Released	Total Released	Total Released	Total Released	Total Released
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	2139.00	5500.00	2869.43	3591.11	2937.82	3500.00	5000.42	2178.00
2	Arunachal Pradesh	1880.40	3000.80	6580.53	5660.80	0.00	0.00	0.00	0.00
3	Assam	0.00	0.00	844.12	0.00	1788.59	5844.00	3407.80	0.00
4	Bihar	586.00	0.00	1467.58	991.89	403.00	1368.26	743.74	0.00
5	Chhattisgarh	10778.00	11904.31	10488.52	1756.02	9826.50	10809.64	11717.82	6995.74
6	Delhi	65.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Goa	0.00	400.00	450.00	0.00	0.00	0.00	455.68	102.75
8	Gujarat	8592.45	11680.00	9739.02	5426.26	10382.74	10566.50	9488.00	6162.25
9	Himachal Pradesh	190.99	523.20	1595.87	1968.02	997.99	475.00	1959.39	1375.08
10	Jammu & Kashmir	0.00	2000.00	3539.66	0.00	0.00	2000.00	3671.61	0.00
11	Jharkhand	9873.00	12202.96	9489.38	9489.05	9571.11	10000.00	9820.75	6974.41
12	Karnataka	4880.40	6300.00	4664.00	1703.48	3000.00	4370.00	5100.00	2929.96
13	Kerala	748.94	1085.44	695.58	221.76	530.00	357.50	808.09	286.57
14	Madhya Pradesh	17321.42	14845.15	14971.43	19405.19	15274.22	11501.21	19236.61	13697.23
15	Maharashtra	11701.29	13374.00	11536.53	12862.24	11726.19	12514.91	9547.00	7686.23
16	Manipur	1600.01	1216.00	1694.40	239.40	1118.00	1100.00	2260.00	297.49
17	Meghalaya	2334.03	1507.68	1576.21	0.00	0.00	0.00	0.00	0.00
18	Mizoram	1877.78	3617.37	1927.49	2495.41	0.00	0.00	0.00	0.00
19	Nagaland	2067.15	5469.34	6368.00	183.96	0.00	0.00	0.00	0.00
20	Odisha	12728.22	15200.00	11954.96	10948.01	14925.04	14728.52	11806.27	8385.00
21	Rajasthan	9755.92	11000.00	10341.39	10280.49	8822.04	10190.00	11072.90	6370.88

S. N	States	Art.275(1) of the Constitution				SCA to TSS			
		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18
		Total Released	Total Released	Total Released	Total Released	Total Released	Total Released	Total Released	Total Released
1	2	3	4	5	6	7	8	9	10
22	Sikkim	370.30	1250.30	1147.00	405.30	520.25	353.00	1497.62	0.00
23	Tamil Nadu	639.60	852.80	798.24	378.00	217.33	0.00	600.00	348.20
24	Telangana	3894.40	6090.00	3608.05	2144.00	3541.00	4000.00	3845.35	1436.39
25	Tripura	1218.99	1600.68	1280.99	1627.85	1183.94	2400.07	1345.76	520.97
26	Uttar Pradesh	743.49	1514.74	1138.62	189.00	697.79	905.51	121.92	0.00
27	Uttrakhand	1530.36	92.02	0.00	0.00	805.83	0.00	0.00	0.00
28	West Bengal	5747.00	7000.00	5814.37	4504.51	5730.00	6233.00	5995.50	3318.75
Grand Total		113264.14	139226.79	126581.37	96471.75	103999.38	113217.12	119502.23	69065.90

Annexure-II

Details of Funds released to State Governments/UT Administrations/ Universities under the Scheme of Hostels for ST Girls and Boys during the last three years and current year (as on 17.07.2017)

(Rs. in lakh)

Sl. No	Name of the State/ UT/University	2014-15	2015-16	2016-17	2017-18
		Funds Released	Funds Released	Funds Released	Funds Released
1	Arunachal Pradesh	0.00	400.00	0.00	0.00
2	Chhattisgarh	0.00	1221.74	0.00	0.00
3	Himachal Pradesh	380.47	0.00	0.00	0.00
4	Kerala	1949.63	0.00	0.00	0.00
5	Madhya Pradesh	1305.00	0.00	0.00	0.00
6	Manipur	0.00	0.00	1283.65	0.00
7	Maharashtra	1031.00	0.00	0.00	0.00
8	Nagaland	0.00	1798.45	0.00	0.00
9	Rajasthan	0.00	3393.97	595.35	0.00
10	Sikkim	460.29	0.00	0.00	0.00
11	Tripura	1797.62	0.00	0.00	0.00
12	Banaras Hindu University (BHU), Varanasi	304.99	0.00	0.00	0.00
13	Mizoram University	195.01	59.73	0.00	638.12
14	National Law School of India University, Banglore	0.00	61.94	0.00	0.00
15	JLN KrishiVishvaVidyala, Jabalpur	0.00	0.00	43.32	61.88
16	Rajiv Gandhi University, Doimukh, Arunachal Pradesh.	0.00	0.00	77.68	0.00
Total		7424.01	6935.83	2000.00	700.00

Details of Funds released to State Governments/UT Administrations under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan” during the last three years and current year (as on 17.07.2017)

(Rs. in lakh)

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18
		Fund released	Fund released	Fund released	Fund released
1	Goa	0.00	300.00	0.00	356.02
2	Gujarat	1144.48	0.00	0.00	0.00
3	Madhya Pradesh	1425.00	0.00	0.00	0.00
4	Maharashtra	1000.00	0.00	0.00	0.00
5	Tripura	954.52	0.00	0.00	0.00
	Total	4524.00	300.00	0.00	356.02

Details of Funds released to State Government / UT Administrations under the Scheme of Vocational Training in Tribal Areas during last three years and current year (as on 17.07.2017)

(Rs. in lakh)

Sl.No.	Name of State/UT	2014-15	2015-16	2016-17	2017-18
		Funds Released	Funds Released	Funds Released	Funds Released
1	Assam	485.70	900.00	0.00	0.00
2.	Gujarat	0.00	605.76	0.00	0.00
	Total	485.70	1505.76	0.00	0.00